

(b) DIPP issues Industrial license to private sector companies against their application, for production of various defence item, in consultation with Ministry of Defence. So far 127 LOIs/ILs have been issued to various private sector companies for production of various defence items.

**Setting up of a new shipyard by HSL**

4352. SHRI NAND KUMAR SAI: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government has taken final decision to set up a new shipyard by Hindustan Shipyard Limited (HSL) to cater the requirements of Merchant Shipping Sector for ship repair and shipbuilding;

(b) if so, the details thereof and the salient features thereof;

(c) if not, the reasons for delay in this regard; and

(d) the time by when the decision for setting of new shipyard will be finalized?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): (a) to (d) The Government has transferred Hindustan Shipyard Limited (HSL), Visakhapatnam from Ministry of Shipping to Ministry of Defence on "as is where is basis" and has accorded "in principle" approval for setting up a new shipyard of international standards on a PPP mode as a joint venture under Ministry of Shipping. Presently, Ministry of Shipping is proposing to conduct a feasibility study for setting up the new Shipyard.

**Compensation to Jawans killed by Naxals and Maoists**

4353. PROF. ANIL KUMAR SAHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has formulated any plan to combat Maoists and Naxalites;

(b) if so, the details thereof;

(c) whether Government has activated that plan and if so, the result thereof;

(d) the number of jawans killed by Maoists and Naxalites during the last three years and steps taken to compensate and rehabilitate their families; and

(e) the details of compensation etc., cases pending with CRPF, BSF, CISF etc. for more than three years together with reasons thereof and steps taken to clear all pending cases within a time-frame?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) Government had adopted an integrated approach in dealing with LWE activities in the arenas of security, development and public perception. State Governments deal with the various issues related to naxalite activities in the states. The Central Government supplements their efforts over a wide range of schemes.

(d) While dealing with Maoist violence 236, 231 and 317 security personnel have been killed during 2007, 2008 and 2009 respectively. All out efforts are focused on making the payments of prescribed compensation to the next of kins of the deceased personnel on priority basis.

(e) Information is being collected and will be laid on the table of the House.

**Naxalites forcing cultivation of marijuana and opium**

†4354. SHRI SATYAVRAT CHATURVEDI:

SHRI MOTILAL VORA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the naxalites in Chhattisgarh are now forcing people to cultivate marijuana and opium in protected areas of their influence to earn money;

(b) if so, the steps being taken by Government to identify such places and to stop such type of cultivation; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) There is no input to indicate that naxalites in Chhattisgarh are forcing people to cultivate marijuana and opium in protected areas of their influence to earn money.

(b) and (c) The Narcotics Control Bureau has formulated an Action Plan in coordination with Central Bureau of Narcotics and the Nodal officers of the concerned state governments for the identification and destruction of illicit opium cultivation. The action plan includes, *inter alia*, using satellite imagery to identify areas under the illicit poppy cultivation, constitution of composite teams of district level officers for field verification and destruction of illicit poppy cultivation and initiation of penal action against persons found involved in illicit poppy cultivation.

**Steps to prevent sex tourism and child smuggling**

†4355. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of HOME AFFAIRS be pleased to state:

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† Original notice of the question was received in Hindi.